

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.03.2021

NOTICE

Take notice that the following matters listed on 22.03.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 417 of 2020 Part Heard	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors. With	Kumar Anurag Singh	Rohan R. Sonawane-R1 Arpan Behl-R2 Dinkar Singh-RP
2.	Comp. App. (AT) (Ins) No. 744 of 2020 Part Heard	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	Rohan R. Sonawane-R1 Dinkar Singh-R2 Arpan Behl-R3

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar